

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3541
ANSWERED ON:13.02.2014
FUNDS UNDER NSAP
Ajmal Shri Badruddin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of funds allocated and released to Assam under National Social Assistance Programme (NSAP) during the last three years, year-wise;
- (b) whether the State Government has not utilised the total amount released so far; and
- (c) if so, the details thereof, year-wise and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHANDKATARIA)

(a) to (c): National Social Assistance programme (NSAP) initiated in the year 1995 was transferred to State Plan in the year 2002-03. The funds for NSAP are allocated by Planning Commission and are released as Additional Central Assistance (ACA) by the Ministry of Finance to the States and by Ministry of Home Affairs to Union Territories in a combined manner for all the schemes under NSAP. Identification of beneficiaries, sanction and disbursement of pension is done by the respective State/UT Governments. A statement giving the details of allocation, release and expenditure reported during the last three years and current financial year (upto January, 2014) pertaining to the State of Assam is at Annexure.